

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of Shri Bidhu Bhushan Pathak, Judicial Officer, as Judge of the Patna High Court.

The above recommendation made by the then Chief Justice of the Patna High Court on 15th January, 2018, in consultation with his two senior-most colleagues, has the concurrence of the State Government of Bihar.

In order to ascertain suitability of Shri Bidhu Bhushan Pathak for elevation to the High Court, we have consulted our colleague conversant with the affairs of the Patna High Court. Copy of letter of opinion of our consultee-colleague received in this regard is placed below.

For purpose of assessing merit and suitability of Shri Bidhu Bhushan Pathak, for elevation to the High Court, we have carefully scrutinized the material placed in the file. Apart from this, we invited Shri Pathak, with a view to have an interaction with him. On the basis of interaction and having regard to all relevant factors, the Collegium is of the view that the above proposal deserves to be remitted to the Chief Justice of the Patna High Court. The Collegium recommends accordingly.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

October 24, 2018.